



Government of Jammu and Kashmir
General Administration Department

(Services) Civil Secretariat,
Srinagar

NOTIFICATION
Srinagar, the 8th August, 2016

SRO 256.- In exercise of the powers conferred by proviso to section 124 of the constitution of Jammu and Kashmir, the Government of Jammu and Kashmir hereby direct that the words "fifty five" and "forty five" appearing in clause (a) and (b) respectively in sub-rule (1) of rule 11 of Jammu and Kashmir Administrative Service Rules, 2008 shall be substituted by the word "fifty" against each.

By order of the Government of Jammu and Kashmir.

Sd/-

(Gazzanfer Hussain)

Commissioner/Secretary to the Government.


No:GAD(Ser)Genl/200/09

Dated:08-08-2016

Copy to the:

1. Vice-Chairman and Director General, J&K Institute of Management, Public Administration and Rural Development.
2. All Financial Commissioners.
3. Director General of Police, J&K.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Chairman, J&K Bureau of Public Enterprises.
6. Principal Secretary to the Governor.
7. All Principal Secretaries to the Government.
8. Chief Electoral Officer, J&K.
9. All Commissioners/Secretaries to the Government.
10. Principal Secretary to the Chief Minister.
11. Divisional Commissioner, Jammu/Kashmir.
12. All Heads of Departments/Managing Directors.
13. All Deputy Commissioners.
14. Director Information, J&K.
15. Director Estates.
16. Director Archives, Archaeology and Museums.
17. Secretary, J&K Public Service Commission.

18. Secretary, J&K Legislative Assembly/Council.
19. Secretary, J&K Services Selection Board.
20. General Manager, Government Press, Srinagar/ Jammu.
21. Private Secretary to the Deputy Chief Minister.
22. Private Secretaries to all Cabinet Ministers/Ministers of State.
23. Private Secretary to the Chief Secretary.
24. PA to Commissioner/Secretary to the Government, GAD.
25. Incharge website, GAD.
26. Stock file.


8.8.XVI
(Imteeaz Kacho),

Deputy Secretary to the Government.